

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2379(CHE)/2023

PETITION NUMBER : CP(IB)/1424(CHE)/2019

NAME OF THE APPLICANT : Renuka Devi Rangaswamy, (RP)
M/s.Regen Infrastructure and Service
Pvt Ltd

NAME OF THE RESPONDENT(S) : TANGEDCO

UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016

ORDER

Ld. Counsel Ms. Deepa Mariappan for RP / Applicant. Ld. Counsel
Mr. S.T.Raja for the Respondent.

In this case, the Applicant sought time to physically file rejoinder and one week
time is allowed to file the same.

Post the Application for hearing on **02.07.2024**.

Interim order dated 22.12.2023 continues until further order.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk